GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:372 ANSWERED ON:26.07.2006 REVISION OF TARIFF ON `ONE INDIA SCHEME` Lagadapati Shri Rajagopal;Reddy Shri Karunakara G.;Singh Baba Shri K.C.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the names of Government/private companies manufacturing WLL handsets in the country;

(b) whether WLL handsets are being imported;

(c) if so, the reasons for the same;

(d) whether the Bharat Sanchar Nigam Limited (BSNL) has recently revised tariff on `One India Scheme`;

(e) if so, the reasons for Mahanagar Telephone Nigam Limited (MTNL) not reducing tariff on the scheme; and

(f) the steps taken /proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) Wireless in Local Loop (WLL) handsets are manufactured in the country in a limited number from semi-knock down (SKD) stage by companies like M/s ITI Ltd., a public sector company and M/s Himachal Futuristic Communications Ltd.(HFCL), M/s ICOMM Tele Ltd., M/s XL Telecom Ltd., M/s Surana Telecom Ltd., etc. in the private sector.

(b) & (c) Yes, Sir. WLL (CDMA) handsets are freely importable as per the Foreign Trade Policy.

(d) Yes, Sir. Recently, M/s Bharat Sanchar Nigam Ltd (BSNL) has reduced the rental of `BSNL ONE INDIA` scheme for Basic and WLL Services from Rs. 299/- per month to Rs.225/- per month with 25 free calls with effect from 01.07.2006.

(e) Telecom Service Providers fix their tariffs keeping in view the competition, cost involved etc and accordingly M/s Mahanagar Telephone Nigam Ltd.(MTNL) has not reduced its tariffs.

(f) The Government does not regulate the tariff for the telecom services.